

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1697  
ANSWERED ON:22.08.2012  
ILLEGAL POPPY CULTIVATION  
Roy Shri Nripendra Nath

**Will the Minister of FINANCE be pleased to state:**

(a) the location-wise details of instances of illegal poppy cultivation occurring which came to the notice of the Union Government in the State of Arunachal Pradesh along with its impact thereof; and

(b) the reaction of the Government thereto and the measures the Government has taken or is likely to take thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

(a) The details of destruction of illicit poppy crop in the State of Arunachal Pradesh during the last three years are as under:

Year	Districts affected	Destruction done (In acres)
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2010	Lohit, Tirap, Anjaw, Upper Siang and Changiang	1237.50
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2011	Lohit, Tirap, Anjaw, Upper Siang and Changiang	900.23
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2012 (Till 17.08.2012)	Tirap, Upper Siang and Changiang	446.00
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(b) The Central Government has taken a number of steps to check illicit poppy cultivation, including use of satellite imageries and ground verification to detect and eradicate illicit poppy cultivation. Further, financial assistance is being provided by the Narcotics Control Bureau to eligible states for destruction of illicit poppy cultivation